

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).22604/2007

CHHOTALAL SAMJI

Petitioner(s)

VERSUS

INCOME TAX OFFICER

Respondent(s)

Date: 22/02/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr.Chirag M.Shroff,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice.

List again on 22.4.2008.

(M.P.BHADRAN)
Registrar

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